

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
* BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

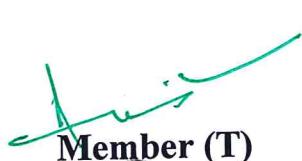
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/ BB/ 2017	-	For filing additional information as required by registry	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

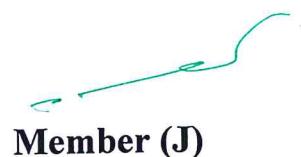
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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= ⑩. Shabbir Petitioner Shabbir
= ⑪. Sankalper Associates
Mob: 97349410395 **ORDER**

Counsel for Petitioner is present. Await report from ROC-Karnataka, Bangalore.

List it on 10/01/2018.


Member (T)


Member (J)